NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 102/397-398/NCLT/AHM/2016 (New) CP No. 63/397-398/CLB/MB/2015(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Ganpatbhai K. Patel

V/s.

Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1. Asjun Rasheth

Aur Bsdicitor Respondents

2. Hitesh Buch

Pcs

Krina R. Parselch

Adv.

3. MONALL DAVAWALA

ADVOCATE

PETITIONER

ORDER

Learned Advocate Mr. Monaal Davawala present for Petitioner. Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch with Learned Advocate Ms. Krina parekh present for Respondent.

Reply filed by Respondent.

Petitioner shall file rejoinder, if any, within one week serving a copy in advance to other side.

List the matter on 31.01.2018 for final hearing.

MANORAMA KUMARI

MEMBER JUDICIAL

Dated this the 16th day of January, 2018.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL